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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
JODHPUR BENCH : JODHPUR

Date of order : 10.12.1997

OA No. 335/97

Guman Singh son of Shri Jaganath aged about 52 years, resident of Mahatma Gandhi Colony, Near Ganda Nala, New Pali Raod, Bhagat-Ki-Kothi, Jodhpur, at present employed on the post of Passenger Guard (Subs. Senior Goods Guard) in the office of the Station Superintendent, Jodhpur, Northern Railway.

... Applicant.

versus

1. Union of India through the General Manager, Northern Railway, Baroda House, New Delhi.
2. Divisional Personnel Officer, Northern Railway, Jodhpur Division, Jodhpur.

Mr. J.K. Kaushik, Counsel for the applicant.

Mr. S.S. Vyas, Counsel for the respondents.

CORAM :

Hon'ble Mr. Gopal Krishna, Vice Chairman.

Hon'ble Mr. Gopal Singh, Member Administrative.

.....

PER HON'BLE MR. GOPAL KRISHNA:

Applicant Guman Singh in this application under Section 19 of the Administrative Tribunals Act, 1985, has challenged the impugned order dated 27.6.1997 at Annexure A/1 by which he was called alongwith others named therein to appear at the written test for the post of Passenger Guard grade Rs. 1350-2200 (RPS) and the letter dated 15.10.1997 at Annexure A/2 by which the persons named therein working as Goods Guard grade Rs. 1350-2200 / 1200-2040 (RPS) were found eligible to be called for the viva voce test.

2. We have heard the learned counsel for the parties and have carefully perused the records.

3. The learned counsel for the respondents has produced a copy of an order dated 4.12.1997 by which the entire selection proceedings in question have been cancelled. The aforesaid order has been taken on the record of the case. In view of this position, the grievance of the applicant does not survive.

4. In the result, this application is dismissed with no order as to costs.

Gopal Singh
(GOPAL SINGH)
Member (A)

Gopal Krishna
(GOPAL KRISHNA)
Vice Chairman

CVR.